

NATIONAL FITNESS CORPS

6676. SHRI INDRAJIT GUPTA:
Will the Minister of EDUCATION
be pleased to state:

(a) whether the pay scales of any Class III posts in the National Fitness Corps are lower than the pay scales prescribed for this class by the Second Pay Commission;

(b) whether pay scales of Daftries in the National Fitness Corps are lower than the prevailing scales in other offices; and

(c) if so, how these anomalies arose and when they will be rectified?

THE MINISTER OF STATE IN
THE MINISTRY OF EDUCATION
(SHRI BHAGWAT JHA AZAD):

(a) No, Sir. There are lower scales for class III staff elsewhere.

(b) Yes, Sir.

(c) The scale of pay for the post of Daftry was *ab-initio* lower and hence the corresponding revised scale is also lower.

NATIONAL FITNESS CORPS CERTIFICATES

6677. SHRI INDRAJIT GUPTA:
Will the Minister of EDUCATION
be pleased to state:

(a) whether the Conference of State Education Secretaries and Directors held in 1965 had recommended that diplomas and certificates awarded by the National Fitness Corps C.T.I's should be recognised by Boards of Education, Universities and Governments;

(b) if so, whether the recommendation has been implemented; and

(c) if not, reasons for the delay?

THE MINISTER OF STATE IN
THE MINISTRY OF EDUCATION
(SHRI BHAGWAT JHA AZAD):

(a) Yes, Sir.

(b) Yes, Sir. The State Governments etc., have been informed about Central Governments' recognition to the Diploma and Certificate of Physical Education awarded by the National Fitness Corps Directorate's Central Training Institutes. They have also been requested to treat the persons holding this Diploma/Certificate at par with those holding a recognised Diploma/Certificate from the other Physical Education Training Institutions. Six States *viz.*, Assam, Gujarat, Maharashtra, Mysore, Punjab and U.P. and three Union Territories, *viz.*, A & N Islands, Manipur and Pondicherry have conveyed their acceptance of the recommendation.

(c) The question does not arise.

BURGLARIES IN THE CAPITAL

6678. SHRI CHENGALRAYA
NAIDU:

SHRI N. R. LASKAR:

SHRI ANBUCHERIAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that burglaries in the Capital are being committed mostly by anti-social elements from U.P. and petty thefts by those externed from Bombay;

(b) if so, whether these conclusions were arrived at by Police detectives after an intensive survey of the worsening of crime situation in the Capital; and

(c) if so, the steps taken by the authorities concerned in this regard?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.